NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 44/2005 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s Liz Investments Pvt. Ltd. V/s. M/s. Far Pavillion Tours and Travels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

MANISHA AMBWANI
(Adu)

1.

Petitioners

M. Amb wani

ORDER

A request for adjournment is made on behalf of the petitioner. Letter for adjournment had been circulated by the petitioner. At their request, the matter is adjourned to 01.11.2016.

(Ina Malhotra) Member Judicial